

F. No. J-11017/1/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th May, 2018

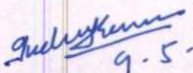
ORDER

The President is pleased to engage following Advocates for conducting Central Govt. litigation (except cases of Railways & Taxation) before the High Court of Rajasthan, Bench at Jaipur and Central Administrative Tribunal, Jaipur Bench, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Sl. No.	Name (S/Shri)	Contact Details	Enrollment Number
High Court of Rajasthan, Bench at Jaipur Senior Panel Counsel			
1.	Dr. Arun Choudhary	3, Hospital Road, Opposite S. M. S. Hospital, Jaipur-302005. Mob: 9414128890 Tel.0141-2378855	1056/2003
2.	Rakesh Dhankar	218, Moti Nagar, Queens Road, Vaishali Nagar, Jaipur, Rajasthan. Mob: 9414209568 Email: advocatedhankar@gmail.com	R/1553/2003
3.	Mrs. Anuradha Upadhyay	122/323, 'Anjay Villa', Agarwal Farm, Mansarovar, Jaipur-302020. Mob: 9414778761 Phone: 0141-2785042 Email: advanuradha@gmail.com	R/538/2003
Central Administrative Tribunal, Jaipur Bench Additional Central Government Standing Counsel			
4.	Manish Chandra Sharma	C-30, Gayatri Colony, Malpura Road, Sanganer, Jaipur-303902 (Rajasthan). Mob: 9414074274 Email: manishsanganer28@gmail.com	R/1774/2005

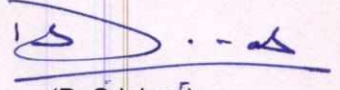
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The Registrar, Rajasthan High Court at Jaipur.
6. The Registrar, CAT, Jaipur Bench.
7. All the four counsel at the addresses as shown above against their names.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in